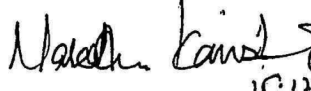


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation Sh. Mahendra Ram S/o Sh. Girdhari Ram, Judicial Assistant, (E.C. No- 15000) shall retire from Government Service with effect from 31/12/2023 (Afternoon).


12.12.23
(Narottam Kaushal)

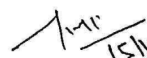
Principal District & Sessions Judge (HQs)
Delhi

No. 92400-456 Admn. II/PF/Ret./2023

Delhi, Dated the 5 DEC 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South District, Saket Courts, New Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South District, Saket Courts, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central & South, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South District, Saket Courts, New Delhi, for further necessary action.
- 9 All the PRO/APRO, Tis Hazari Courts/Patala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Layers Seat, Tis Hazari Courts, Delhi.
- 14 Dealing Official:- General Banch, Central District, THC, Delhi.
- 15 Sh. Mahendra Ram S/o Sh. Girdhari Ram, (E.C.-15000), Judicial Assistant in Stationary Branch, South District, Saket Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

for

15/12/2023
BT/Admn-II/c
Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.